

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. MC(SH) No. 58 of 2011

17.04.13

Heard Ms. H. Kristazi, the learned counsel for the petitioner as well as Mrs. G. Shylla, the learned Addl. Public Prosecutor.

From the records, it appears that service report has not yet been received. Both the learned counsel prayed that the matter may be fixed after 2(two) weeks.

Prayer is allowed.

List this matter on 2.05.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA (SH) No. 19 of 2013

17.04.13

Heard Mrs. G. Shylla, the learned Addl. Public Prosecutor who submits that notice has been issued and the record also speaks so. However, no service report indicates in the record.

List this matter on 2.05.13 along with service report.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Petn.(SH) No. 22 of 2013**

17.04.13

List this matter on 19.04.13 as prayed for by Ms. G. Shylla, the learned Public Prosecutor.

Mr. R. Jha, the learned counsel for the petitioner is present.

List it accordingly.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Rev. P. (SH) No. 25 of 2012

17.04.13

List this matter on 18.04.13 as prayed for by Mr. J. Shylla, the learned counsel for the respondent.

Mr. ODV Ladia, the learned counsel for the petitioner is present.

List it accordingly.

JUDGE

V. Lyndem.

